

'disturbed area' on 17.9.1982 by the Central Government. On 24.1.1987, the State Government have declared as 'disturbed' an area of 5 Km. wide stretching from Thalchera-Gobindahari in Chamarur PS to Rashyabari Border outpost along the south-east border with the Chittagong Hill Tracts district of Bangladesh and another 5 km. wide area from Samrurpar Border outpost to Ashrambari BOP along the northern border with Sylhet district of Bangladesh.

(d) There is no such proposal yet under consideration of the Government.

Arrest of spies

639. SHRI G. S. BASAVARAJU :
SHRI S. M. GURADDI :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether a number of persons were arrested on November 24, 1986 for collecting and obtaining classified information and communicating it to foreign intelligence;

(b) if so, the total number of arrests made so far and action taken against them; and

(c) whether some Government officials are involved in this deal and if so, what action has been taken against them ?

THE MINISTER OF STATE IN THE MINISTRY OF PERSONNEL, PUBLIC GRIEVANCES AND PENSIONS AND MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c) According to information received from the Delhi Administration, two persons, of whom one is a Naval employee, were arrested on 24.11.86 in a case registered on the same day under sections 3/5/9 of the Official Secrets Act read with section 120-B IPC at PS Tilak Marg, New Delhi. The charge-sheet against the two accused persons has since been filed in the court,

No attack agreement with Paeistan

640. SHRI JAGANNATH PATTNAIK :

SHRI R. M. BHOYE :

SHRI LAKSHMAN MALLICK:

SHRI PARASRAM BHARDWAJ :

SHRI INDRAJIT GUPTA :

SHRI KRISHNA SINGH :

SHRI DILEEP SINGH BHURIA :

SHRI RADHAKANTA DIGAL:

Will the Minister of EXTERNAL AFFAIRS be pleased to state :

(a) whether India and Pakistan recently agreed not to attack each other and to pull out the forces posted along the Indo-Pak border;

(b) if so, the details of the agreement; and

(c) the follow up action taken pursuant to the agreement ?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI K. NATWAR SINGH) : (a) and (b) : Details of the understanding reached are given in the statement given below.

(c) As envisaged in the understanding, the pull-out of the troops in the Ravi Chenab corridor has been completed and further talks for disengagement in other sectors will take place in Islamabad from February 27, 1987.

Statement

Minutes of Consultations between Mr. Abdul Sattar, Foreign Secretary of Pakistan and Mr. A. S. Gonsalves, Secretary in the Indian Ministry of External Affairs held from January 31 to February 4 1987

Immediate measures to defuse present tension, to prevent escalation and to de-escalate the situation along the India-Pakistan border,

- (i) Both sides agree not to attack each other;
- (ii) Both sides agree to exercise the maximum restraint and to avoid all provocative actions along the border;
- (iii) In regard to concrete de-escalation measures both sides agreed to adopt a sector by sector approach for the pull out of troops deployed on the border by both sides.

In pursuance of these parameters both sides agreed, as a first step, to the pull out of troops in the Ravi and Chenab corridor. In this corridor :-

(a) All offensive and defensive forces of both sides will pull out to peace time locations within 15 days of the date of initialling of these minutes. Additional formations inducted in the Ravi-Chenab corridor by both sides i. e. Army Reserve North comprising 6 Armoured Division and 17 Infantry Division on the Pakistan side, and 6 Mountain Division on the Indian side will also return to peace time locations within 15 days of the date of initialling of these minutes. Pakistan would retain one independent armoured brigade and an independent infantry brigade of the holding corps reserve.

(b) The pull out of troops will be undertaken in a graduated manner and will be monitored through regular contact to be maintained by the Ds GMO of both sides.

(c) The modalities for the sector-wise pull out in other sectors would be discussed subsequently; in the intervening period both sides agree not to make any offensive movements to the international border in these sectors;

- (iv) All mines already laid will be lifted; no mines will be laid;
- (v) Ds GMO of both countries shall maintain regular contact;
- (vi) The ACAS (Ops) of both coun-

tries shall maintain contact to clear apprehensions about aircraft movements;

- (vii) Regular contacts shall be maintained through diplomatic channels;
- (viii) All statellite airfields shall be deactivated immediately;
- (ix) Navies of both sides will be brought to a lower state of operational readiness;
- (x) For a discussion of further concrete measures for de-escalation along the border an Indian delegation has been invited to visit Islamabad during February 1987. Mutually convenient dates for the visit will be settled through diplomatic channels.

Illegal Pak immigrants and infiltrators

641. DR. A. K. PATEL :

SHRI C JANGA REDDY :

Will the Minister of HOME AFFAIRS be pleased to state :

(a) the estimated number of Pakistani illegal immigrants and infiltrators and also persons over staying beyond the time limit of their visas in Kerala, Maharashtra, Gujarat, Rajasthan, Jammu and Kashmir, Delhi, U.P., Madhya Pradesh and other States and Union Territories separately;

(b) whether many of them have been found to be involved in spying, supplying illegal arms and narcotics and also in instigating violence; and

(c) remedial measures taken by Government and results thereof ?

THE MINISTER OF STATE IN THE
MINISTRY OF PERSONNEL, PUBLIC
GRIEVANCES AND PENSIONS AND
MINISTER OF STATE IN THE MINI-
STRY OF HOME AFFAIRS (SHRI P.